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Learned Counsel, Mr. Karol Mathews appears physically on behalf of the Applicants. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair (Respondent No.1) through virtual mode, hence service of notice on R1 is dispensed with.

Registry is directed to issue notice to R2 to R4, returnable on 16.07.2024. In addition to above, the Applicant is also directed to issue notice to R2 to R4, by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith the proof of service of notice served on R2 to R4 at least three days before the next date of hearing.

Respondents are at liberty to file reply affidavit if any, within two weeks, after serving copy of the same on the other side.

List this matter for further consideration on **16.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**